HOLY FAMILY HOSPITAL, DELHI

444. Shri Madhao Reddi: Will the Minister of Health be pleased to state whether the Central Government have given any financial help to the Holy Family Hospital which is being constructed in Delhi by Archdiocese of Delhi-Simla and Medical Mission sisters?

The Minister of Health (Rajkumari Amrit Kaur): Yes, a grant-in-aid of Rs. 2 lakhs has been sanctioned by Government towards the establishment of a General Hospital at Masigarh, Delhi of which a sum of Rs. 1.75.000 has already been paid.

MAINTENANCE BENEFITS

^{445.} Shri M. R. Krishna: (a) Will the Minister of Labour be pleased to state whether Government factories in India are providing Maintenance Benefits for the injured employees for rehabilitation?

(b) How many factories provide the benefit and in which States do the employees enjoy this facility?

The Minister of Labour (Shri V. V. Giri): (a) and (b). A factory worker, whether in Government or private-owned factory, who is a workman under the Workmen's Compensation Act, 1923, is entitled to compensation for injury caused by accident arising -out of and in the course of his employment. The amount of compensa-tion payable depends on the nature of the injury and the average monthly wages of the worker concerned. In areas where the Employees' State Insurance Act. 1948, in force, an insured workman is entitled, to periodical payments in the shape of disable-ment benefit. In the event of death, his dependents are eligible for dependents' benefits. Both these benefits are in lieu of compensation provided for in the Workmen's Compensation Act, 1923.

The Workmen's Compensation Act applies to the whole of India except the State of Jammu and Kashmir. No other benefits for rehabilitation are prescribed under the law. Information is not available whether any particular Government factory provides any special benefits.

CROP DESTRUCTION BY HAIL-STORMS

446. Shri S N Dase (a) Will the Minister of Food and Agriculture be pleased to state whether and if so, to what extent Rabi and other crops have been damaged as a result of hail-storms in various States of the country? (b) What is the total estimated areas affected giving separate figures for each State?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement giving the available information is placed on the Table of the House. [See Appendix IV, annexure No. 61.]

FLYING CLUBS

447. Shri T. S. A. Chettiar: Will the Minister of Communications be pleased to state whether there is any proposal to increase the number of flying clubs in India?

The Deputy Minister of Communications (Shri Raj Bahadur): Government have plans to subsidise two new Flying Clubs—one in Assam and the other in Rajasthan.

OUARTERS FOR RAILWAY EMPLOYEES

448. Shri Kasliwal: (a) Will the Minister of Railways be pleased to state the total number of quarters built by the Railways in the years 1951 and 1952 for their employees?

(b) How many were for the class IV employees and how many were for the other staff?

(c) What is the total cost incurred on the construction of these quarters?

The Deputy Minister of Railways and Transport (Snri Alagesan): (a) The record is maintained according to the financial year for the purpose of publication in the Annual Report on Railways copies of which are placed in the Library of the House each year. The number of guarters huilt by the Railways in the year 1951-52 as shown in the Annual Report for 1951-52, is 6.458 and it is expected that about 8.000 are likely to be completed during the year 1952-53.

(b) Of the number given above. some 80 per cent. are for class IV and the balance for other than class IV.

(c) Rs. 699 lakhs approximately.

AGRICULTURAL EDUCATION

449. Shri Chinaria: (a) Will the Minister of Food and Agriculture be pleased to state whether Model Syllabus for the co-ordination of Agricultural Education is complete?

(b) Have any books been written to implement that and if so, in what language or languages?

The Minister of Food and Agriculture (Shri Kidwai): (a) The Indian Council of Agricultural Education has